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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
**(53) W.P.(C) 13275/2019 & CMs 53972/2019, 5543/2020,**  
**38812/2023, 38829/2023**

**SANJAY R HEGDE**

..... Petitioner

Through: Mr.Pranjal Kishore, Adv.

versus

**THE MINISTRY OF ELECTRONICS AND INFORMATION**  
**TECHNOLOGY AND ANR.**

..... Respondents

Through: Ms.Shloka Narayanan,  
Mr.Saransh Jain, Mr.Abhishek  
Kumar, Advs. for X Corp)  
Mr.Chetan Sharma, ASG with  
Mr.Kirtiman Singh, CGSC with  
Ms.Vidhi Jian, Mr.Amit Gupta,  
Advs. for R/UOI.

**(54) W.P.(C) 1816/2022 & CMs 5244/2022, 23269/2022,**  
**38808/2023, 40016/2023**

**DIMPLE KAUL**

..... Petitioner

Through:

versus

**UNION OF INDIA & ANR.**

..... Respondents

Through: Mr.Ripu Daman Bharadwaj,  
SC, UOI.  
Ms.Shloka Narayanan,  
Mr.Saransh Jain, Mr.Abhishek  
Kumar, Advs. for X Corp)

**(55) W.P.(C) 1823/2022 & CMs 5257/2022, 38837/2023,**  
**40015/2023**

**SUYASH DEEP RAI**

..... Petitioner

Through:

versus

**UNION OF INDIA & ANR.**

..... Respondents

Through: Mr.Dev P.Bhardwaj, Central  
Govt. Counsel with Ms.Anubha  
Bhardwaj, Mr.Jitende Kumar  
Tripathi, Ms.Chaahat Khanna,



Advs. for UOI.

Ms.Shloka Narayanan,  
Mr.Saransh Jain, Mr.Abhishek  
Kumar, Advs. for X Corp)

**(56)+ W.P.(C) 1972/2022 & CM APPL. 5659/2022**

**RACHIT KAUSHIK**

..... Petitioner

Through: Mr.Raghav Narayan, Adv.

versus

**UNION OF INDIA & ANR.**

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with  
Mr.Sunil, Adv. for UOI.  
Ms.Mamta R.Jha, Mr.Rohan  
Ahuja, Ms.Shruttima Ehersa,  
Ms.Amishi Sodani, Advs. for  
Google LLC.

**(57) W.P.(C) 3899/2022 & CM APPL. 38830/2023, 38831/2023**

**WOKEFLIX THROUGH MEGHA CHOUBEY** ..... Petitioner

Through:

versus

**UNION OF INDIA & ORS.**

..... Respondents

Through: Mr.Vaibhav Gaggar, Sr. Panel  
counsel, Mr.J.Tripathi, GP  
Mr.Vidur Mohan, Ms.Shefali  
Munde, Mr.Somdev Tiwari,  
Advs. for R-1.  
Ms.Shloka Narayanan,  
Mr.Saransh Jain, Mr.Abhishek  
Kumar, Advs. for X Corp)

**(58) W.P.(C) 3932/2022 & CMs 11730/2022, 38832/2023,  
38833/2023**

**JASDEEP MUNJAL**

..... Petitioner

Through:

versus

**UNION OF INDIA & ANR.**

..... Respondents

Through: Mr.Manish Mohan, CGSC with



Mr. Abhishek Khanna, GP,  
UOI.

Ms. Shloka Narayanan,  
Mr. Saransh Jain, Mr. Abhishek  
Kumar, Advs. for X Corp)

**(59) W.P.(C) 8806/2023**

**RUDRA VIKRAM SINGH**

..... Petitioner

Through:

versus

**UOI AND ORS**

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC  
with Ms. Kashish Gupta,  
Ms. Vanya Bajaj, Advs. for R-1.

**CORAM:**

**HON'BLE MR. JUSTICE NAVIN CHAWLA**

**ORDER**

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**07.08.2023**

These petitions have been received on transfer.

List for hearing on 7<sup>th</sup> February, 2024.

**NAVIN CHAWLA, J**

**AUGUST 7, 2023**

**RN**

*Click here to check corrigendum, if any*